

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 229 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021

Name of the Company:

Golden Services Through Its Proprietor
Balkishan Gome

V/s

AUM Event & Promotions India Pvt Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016

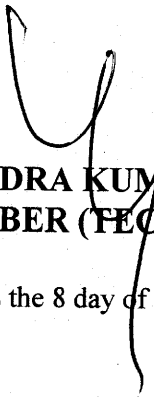
ORDER

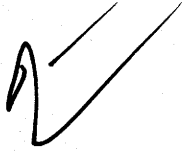
No one appeared for the Operational Creditor.

Learned Counsel Mr. Maulik Nanavati appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned to 05.04.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8 day of March, 2021

sen